


(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13036/01/2026-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, Dated: 24th April, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (i) Smt. Justice Renuka Yara, (ii) Shri Justice Narsing Rao Nandikonda, (iii) Smt. Justice Tirumala Devi Eada Alias Thirupathamma K and (iv) Shri Justice Madhusudhan Rao Bobbili Ramaiah, Additional Judges, to be Judges of the Telangana High Court with effect from the date they assume charge of their respective offices.


(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13036/01/2026-US.I

Dated: 24.04.2026

Copy to:-

1. (i) Smt. Justice Renuka Yara, (ii) Shri Justice Narsing Rao Nandikonda, (iii) Smt. Justice Tirumala Devi Eada Alias Thirupathamma K and (iv) Shri Justice Madhusudhan Rao Bobbili Ramaiah, Additional Judges of the Telangana High Court through the Registrar General, Telangana High Court, Hyderabad.
2. The Secretary to the Governor, Telangana, Hyderabad.
3. The Secretary to the Chief Minister, Telangana, Hyderabad.
4. The Secretary to the Chief Justice, Telangana High Court, Hyderabad.
5. The Chief Secretary, Government of Telangana, Hyderabad.
6. The Registrar General, Telangana High Court, Hyderabad.
7. The Accountant General, Telangana, Hyderabad.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhavan, New Delhi
9. PS to Principal Secretary to the Prime Minister, PM's Office, Seva Tirth, New Delhi.
10. Registrar (Conf), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
11. PS to MoS (I/C), L&J/ PPS to Secretary (J).
12. Technical Director, NIC, Department of Justice, with a request to upload the Notification on the website of the Department (www.doj.gov.in).


24/04/2026

(Prem Chand)

Under Secretary (Appointments-I)

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